

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5301
TO BE ANSWERED ON 28.03.2018**

RAILWAY PROJECTS IN KERALA

5301. DR. P.K. BIJU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether as far as the allocation for railway projects is concerned, the opposition ruled States have been ignored especially the State of Kerala;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the details of allocation for the last three years, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 5301 BY DR. P.K. BIJU TO BE ANSWERED IN LOK SABHA ON 28.03.2018 REGARDING RAILWAY IN KERALA

(a) & (b): No, Madam. The allocation of Budget is done on project wise and not Zone-wise or State-wise. Further, the outlay for each project is fixed based on status of land acquisition, progress of project and relative priority. The priority is given to the projects of capacity enhancement, last mile connectivity projects in order to provide facilities to the rail users at the earliest. To make effective utilization of the investment, Ministry of Railways has decided to take up execution of project only after complete land acquisition. However, General Managers of Zonal Railways have been given powers to invite tenders if they are certain of the possibility of land acquisition in a reasonable time frame. For this purpose, a written assurance from State Government will be required by General Managers of Zonal Railways. Therefore the question of ignoring a particular State for allocation of Railway project does not arise.

(c): In Railways, funds are allocated project wise and not State wise. However, project wise information is available in public domain in Pink Book of respective years on Indian Railway website.
